

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP NO. 16/114 (ND)/2017**

**CORAM:**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.08.2017**

**NAME OF THE COMPANY: Ms. Ranjana Garg V/s. Registrar of Companies**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) :	Mr. Jatin Mongia, Advocate Mr. Manoj Awasthi, Advocate
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For the Respondent (s) :	None.
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**ORDER**

No report has been received in this case. Notice to the ROC for 5<sup>th</sup> September 2017.

*Sd*

**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)